

***IN THE HIGH COURT OF BOMBAY AT GOA*****LD-VC-CRI-24-2020**

Mrs. Nekheta N. Fernandes

**...Petitioner.***Versus*

State of Goa &amp; Anr.

**.... Respondents.**

Ms. H. Gopi, Advocate for the Petitioner.

Shri Pravin Faldessai, Additional Public Prosecutor for the Respondents.

**Coram : NUTAN D. SARDESSAI, J.****Date : 10<sup>th</sup> August, 2020**

P.C.:

Shri Pravin Faldessai, learned Additional Public Prosecutor waives notice on behalf of the respondents and seeks time to file his reply. He shall give an advance copy of the reply to the Opposite Party.

2. Stands over on 24.08.2020.

**Nutan D. Sardessai, J.**

msr.